

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**33. IA 691/2024 In C.P. (IB)/380(MB)2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2024**

**NAME OF THE PARTIES:**      **Avil Jerome Menezes - Interim  
Resolution Professional Of  
Shrivallabh Pittie South West  
Industries Limited Vs. Mr. Chirag  
Vinod Kumar Pittie  
IN THE MATTER OF  
Indian Overseas Bank  
V/s  
Shrivallabh Pittie South West  
Industries Limited**

**Section: 7, 19(2) of Insolvency and Bankruptcy Code, 2016  
& Rule 11 of NCLT Rules, 2016**

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**ORDER**

Counsel, Jesal Singh appeared for the Applicant. List the matter on  
**03.05.2024** for hearing.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
10.04.2024  
Sushil

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**